

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04/12/2018

O.A./260/518/2018

P K OJHA & OTHERS

M.A./260/378/2018

-V/S-

FOR JOINT PETITION, FOR
INTERIM PRAYER,

KENDRIYA VIDYALAYA SANGHTAN

ITEM NO:8

FOR APPLICANTS(S) Adv. : MR.S.B.JENA

FOR RESPONDENTS(S) Adv.: MR.H.K.TRIPATHY

Notes of The Registry	Order of The Tribunal
	<p>Shri S.B.Jena, learned counsel for the applicant does not want to press this O.A. as the applicant has got the relief. In view of this, the O.A. is disposed of as withdrawn. Mr.H.K.Tripathy, learned counsel for KVS is present and heard.</p>
<p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>b</p>	<p>(GOKUL CHANDRA PATI) MEMBER (A)</p>